

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9693/2013

CHAIRMAN CUM MANAGING DIRECTOR MAHANADI
COALFIELDS LIMITED

Appellant(s)

VERSUS

SRI RABINDRANATH CHOUBEY

Respondent(s)

WITH

SLP(C) No. 5607/2017 (IV-A)

Date : 14-08-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

In C.A.9693/2013

Mr. Mahabir Singh, Sr. Adv.
Mr. Gp. Capt. Karan Singh Bhati, AOR
Mr. Gagan Deep Sharma, Adv.
Mr. Amit K. Nain, Adv.
Ms. Preeti Singh, Adv.

In SLP.5607/2017

Mr. Ajit Pudussery, AOR
Mr. Ajit Singh Verma, Adv.
Mr. Vijayan K., Adv.

For Respondent(s)

In C.A.9693/2013

Mr. Anukul Chandra Pradhan, Sr. Adv.
Mr. Saurabh Mishra, AOR
Mr. Rahul Baid, Adv.
Mr. Arun Verma, Adv.

In SLP.5607/2017

Mr. Romy Chacko, AOR
Mr. Chandan kumar Mandal, Adv.
Mr. Shakti Chand Jaidwal, Adv.UPON hearing the counsel the Court made the following
O R D E RCivil Appeal No. 9693/2013

Heard learned counsel for the parties at length.

Hearing concluded.

Judgment reserved.

Written submission, if any, be filed by 16.08.2019.

SLP(C) No. 5607/2017

De-tag and list on 20.08.2019.

**(NARENDRA PRASAD)
COURT MASTER**

**(JAGDISH CHANDER)
COURT MASTER**